National Company Law Tribunal

Allahabad Bench

CPNO. 127/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: JBB Enterphises VIS >Ms Mobitech Prt Ltd

SECTION OF THE COMPANIES ACT: 9 of I & B code of 2016

SI. NO. Name Designation Representation Signature

1. NIDHI SINGH Advocate Petitioner Whigh

2. Dr. PAWAN JAISWAL PCMA Mgr. Operations Petitione Amiteble Against Advocate Respondent Reported Produced P

CP NO.(IB)127/ALD/2017

Dr. Pawan Jaiswal, PCMA alongwith Smt. Nidhi Singh, Advocate for the Operational Creditor. Advocate, Sh. Amitabh Agarwal for the Corporate Debtor Company.

Registry of this Tribunal after making scrutiny submits a report that the present petition is found to be filed in the order. Hence, the same can be taken on record for the purpose of hearing.

The Counsel alongwith the Director of the Corporate Debtor Company Mr. Ajay Laddha are present. Time is granted for filing formal objection, if any, to the present petition or to file a memo seeking admission of the petition. Hence, the matter be listed on 23rd October, 2017.

Dated:09.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash